

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:378

ANSWERED ON:19.02.2014

JNNURM PROJECTS

Singh Shri Bhola;Vishwanath Shri Adagur H

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a large number of projects sanctioned under Urban Infrastructure and Governance (UIG) sub-mission and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are still pending/ completion and if so, the details thereof, State-wise;
- (b) whether the Government proposes to further extend the mission period beyond March, 2014 for facilitating completion of the ongoing projects and if so, the details thereof and if not, the reasons therefor;
- (c) the details of the States which have fully utilised the funds and made good progress in the implementation of the programmes along with the details of those States which are lagging behind in this regard;
- (d) the details of provisions, if any, to transfer unutilized funds lying with some States to other States; and
- (e) the steps taken/ proposed to be taken by the Government to provide additional funds to the States for completion of their projects?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 378 FOR ANSWER ON 19-02-2014 REGARDING JNNURM PROJECTS

(a): Under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), out of 539 sanctioned projects during the Mission period, 226 projects have been reported by the State as physically completed as on 31.01.2014 and remaining are at various stages of implementation. Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM, out of 806 sanctioned projects during the Mission period, 448 projects have been reported as physically completed as on 31.01.2014 and remaining are at various stages of implementation.

The projects under JnNURM are implemented by States through Urban Local Bodies (ULBs) and Parastatal agencies. Constraints expressed by States in implementation of projects relate to utility shifting, delay in receipt of permission from various authorities (Railways, Forests etc.), lack of capacity of ULBs, land acquisition, contractual issues etc. A List of projects approved under UIG Sub-Mission and UIDSSMT of JnNURM during the Mission period State-wise is at Annexure-I and II, respectively.

(b) & (e): The present guidelines require projects sanctioned till 31-3-2012 but not completed till 31-3-2014, will have to be completed by State Governments through their own resources. There is no provision for additional funds to the States for completion of their projects other than that committed. Cost overruns have to be borne by the States/UTs and ULBs from their own resources.

(c): State-wise list of progress with reference to completion of projects under UIG Sub-Mission and UIDSSMT is at Annexure-I and II, respectively.

(d): Under JnNURM, there is no provision for transfer of unutilized funds lying with some States to other States.